## **Declaration or Assets and Liabilities**

					Year
I,	Chama	n Kumar	son/	daughter/wife	e of Sri Sushil Kumar
aged	24 (Approx)	Years,	belonging to	Assistant Ca	adre
service a	and presently	working a	asAssistant	, Bihar Legisl	ative Assembly, Patna
given her	ein below the	details of th	e assets (immo	vable, movab	le, bank balance, etc.) or myself, my
spouse an	d dependants	*:			

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	Rs 10,000/-	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) Rs 1,04,000/- as on 02nd January, 2021 in S.B.I., Bihar Vidhan Mandal.	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nii	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC of Rs. 8,00,000/- (20,000/- Per Annum)	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	(1) Renault kwid RXL bearing Reg. No BR01EN9641 of Year 2019	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 10 gm (Approx) of Rs 49,500/- (Approx)	Nil	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in Ancestral Property as per HUF (Till date share is not defined)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 02-02-2021	
(a)	(i) Loans from Banks	Nil	Nil	
	(ii) Loans from financial institutions	NISSAN FINANCE, BEAUR, PATNA	Rs 1,50,000/- (One Lakh Fifty Thousand Only)	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil	
	(b) dues to departments dealing with supply of water	Nil	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	Nil	

	(d) dues to departments dealing with telephones	Nil	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil	
	(f) Other dues, if any	Nil	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL Assessment Year 2020-21 PAN No IFJPK8828C	Nil	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil	
	(iii) Sales Tax [ Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	Nil	Nil	

C Personal Detail GPF/CPF/PRAN No.	:-	PRAN No - 110154056375		
Gender	:-	M (M/F)		
Date of Birth	:-	1 5 1 0 1 9 9 6 (DD/MM/YYYY)		
Class/Group	>	B (A/B/C)		
Cadre	:-	Assistant,		
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)		
Home District	:-	SITAMARHI		

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Chamay Kymar

Name of Employee: Chaman Kumar

Place: Patna

Designation:

Assistant

Date: 03/02/2021

Department:

Bihar Legislative Assembly, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.